NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/201-203/ CAA/2017

NAME OF THE TRANSFEROR

: ODISHA CEMENT LTD & 4 ORS

NAME OF THE AMALGAMATING CO: DALMIA BHARAT LTD

NAME OF THE TRANSFEREE

: DALMIA CEMENT (BHARAT) LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PAWAN THABAMH

In Applicant bongany

ORDER

Counsel for Petitioner present and prayed for time to make submissions. He is directed to file the copy of the pending scheme and order if passed for sanction of the scheme. Put up on 19.12.2017 at 10.30 A.M.

> -sd-MEMBER (JUDICIAL)

ghk